

**From:**

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
LNJN National Institute of Criminology & Forensic Science,  
Ministry of Home Affairs, Govt. of India,  
Sector-3, Outer Ring Road,  
Rohini, Delhi – 110085**

**No. 618 /JR(S)/2015**

**Dated:Allahabad: December 08, 2015**

**Subject: Nomination for training Courses at the Institute.**

**Sir,**

With reference to your letter no. 20/04/2015-NICFS dated 09.10.2015 on the above subject, I am directed to say that the Hon'ble Court has been pleased to nominate the Judicial Officers for the training mentioned against their name at **LNJN National Institute of Criminology & Forensic Science, Ministry of Home Affairs, Govt. of India, Delhi.**

<b>Sl. No</b>	<b>Name of Officer(s) S/Sri/ Smt./ Sushri</b>	<b>Designation &amp; Present Place of Posting</b>	<b>Programme Name and Date</b>
1.	Vijay Kumar Katiyar	Addl. Civil Judge (Junior Division), Konch (Jalaun at Orai)	Course on Criminology and Forensic Science <b>4 – 8 Jan, 2016</b>
2.	Sudesh Kumar	Civil Judge (Junior Division), Ghatampur-Ramabai Nagar	Induction Course in Forensic Science <b>01-19 Feb. 2016</b>
3.	Lovely Jaiswal	Judicial Magistrate, Mathura	Course on Wildlife Crime and Forensic Science <b>10-12 Feb. 2016</b>
4.	Vishnu Deo Singh	Civil Judge (Junior Division), Hamirpur	Seminar on Deviance among Street Children <b>17-19 Feb. 2016</b>
5.	Ashwini Kumar Tripathi	Special Judge (SC/ST Act), Agra	Course on Scientific Techniques in Forensic Investigation <b>29 Feb.- 04 March, 2016</b>
6.	Hari Ram	Judicial Magistrate, Mainpuri	Course on Individual Identification Techniques <b>9-11 March, 2016</b>
7.	Jitendra Kumar Sinha	Additional District & Sessions Judge, Bareilly	Course on Human Rights <b>16-18 March, 2016</b>
8.	Ratnesh Deep Kamal Anand	Civil Judge (Junior Division), Maudaha-Hamirpur	Course on Adulteration of Petroleum Products <b>28-30 March, 2016</b>

Yours faithfully,

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 618 (i)/JR(S)/2015 Dated: December 08, 2015**

Copy forwarded for information and necessary action:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges, Jalaun at Orai, Ramabai Nagar, Mathura, Hamirpur, Agra, Mainpuri and Bareilly with the request that kindly direct the officers concerned to send the information in respect of themselves {(a) Name of Course (b)Name/ Designation of Officer (c) Contact details of the nominee (viz. Cell Number & E-mail ID)}. Nominated officers must not proceed without acceptance of nomination. Hostel accommodation on single occupancy basis is provided on firm basis to all nominated officers. Details can be ascertained from Hostel Warden, Telefax 011-27525083. The list of accepted nominees can be downloaded from Institute Website [www.nicfs.nic.in](http://www.nicfs.nic.in) under link 'Training' about 30 days prior to Course. A second list, if needed, will be hosted on Website 21 days prior to Course as well as acceptance will be issued through police wireless to sponsoring authorities and nominated officers. Intimation by SMS to selected officers will be sent if their Cell No. is furnished. They are also requested to visit to website from time to time for further communication from National Institute of Criminology & Forensic Science, New Delhi.
3. The O.S.D./ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**